

[To be published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii)]

Government of India  
Ministry of Finance  
(Department of Revenue)

**Notification No. 49/2013-Customs (N.T.)**

New Delhi, dated the 25<sup>th</sup> April, 2013

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Additional/Joint Commissioner of Customs (R&I) Mumbai to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on-

**TABLE**

<b>Sr. No.</b>	<b>SCN File No.</b>	<b>Date of SCN</b>	<b>Issuing Authority</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>
1.	DRI/MZU/E/1/2009/Pt.65/1666 to 1668	24.2.2010	Additional Director, DRI/MZU, Mumbai
2.	DRI/MZU/E/1/2009/Pt.1/1699 to 1706	24.2.2010	Additional Director, DRI/MZU, Mumbai
3.	DRI/MZU/E/1/2008/Pt.05/1714	24.2.2010	Additional Director, DRI/MZU, Mumbai
4.	DRI/MZU/E/1/2009/Pt.13/1632 to 1637	24.2.2010	Additional Director, DRI/MZU, Mumbai
5.	DRI/MZU/E/1/2009/Pt.16/1638 to 1643	24.2.2010	Additional Director, DRI/MZU, Mumbai
6.	DRI/MZU/E/1/2009/Pt.22& 23/1669 to 1675	24.2.2010	Additional Director, DRI/MZU, Mumbai
7.	DRI/MZU/E/1/2008/Pt.27/1707 to 1713	24.2.2010	Additional Director, DRI/MZU, Mumbai
8.	DRI/MZU/E/1/2009/Pt.28/1628 to 1631	24.2.2010	Additional Director, DRI/MZU, Mumbai
9.	DRI/MZU/E/1/2009/Pt.57/1644 to 1650	24.2.2010	Additional Director, DRI/MZU, Mumbai
10.	DRI/MZU/E/1/2009/Pt.68/1659 to 1665	24.2.2010	Additional Director, DRI/MZU,

			Mumbai
11.	DRI/MZU/E/1/2009/Pt.74/1651 to 1658	24.2.2010	Additional Director, DRI/MZU, Mumbai
12.	DRI/MZU/E/1/2009/Pt.116/ 4652 to 4657	6.5.2010	Additional Director, DRI/MZU, Mumbai
13.	DRI/MZU/E/1/2009/Pt.91/4658 to 4664	7.5.2010	Additional Director, DRI/MZU, Mumbai
14.	DRI/MZU/E/1/2009/Pt. 113/6561 to 6567	08.07.2010	Additional Director, DRI/MZU, Mumbai
15.	DRI/MZU/E/1/2009/Pt. 90	4.10.2010	Additional Director, DRI/MZU, Mumbai
16.	DRI/MZU/E/1/2008/Pt.102/7273 to 7278	13.7.2011	Additional Director, DRI/MZU, Mumbai
17.	DRI/MZU/E/1/2009/Pt.95/7834.	8.8.2011	Additional Director, DRI/MZU, Mumbai
18.	DRI/MZU/E/1/2009/Pt.118/8149 to 8155	9.8.2011	Additional Director, DRI/MZU, Mumbai
19.	DRI/MZU/E/1/2009/Pt.81/8142 to 8148	12.08.2011	Additional Director, DRI/MZU, Mumbai
20.	DRI/MZU/E/1/2009/Pt. 120/8113to 8119	12.8.2011	Additional Director, DRI/MZU, Mumbai
21.	DRI/MZU/E/1/2009/Pt. 121/8157 to 8163	12.8.2011	Additional Director, DRI/MZU, Mumbai

F.No.437/69/2010-Cus-IV]

(M.V. Vasudevan)

Under Secretary to the Government of India